

**C. A. T. Bench, JAIPUR**

8/6

Date of Order

orders OA No. 137/93

15.3.93

Mr. Himmat Singh - Brief Holder of Mr. Bhanwar Bagri - counsel for applicant.

The learned counsel for the applicant submits that he is filing an M.P. for impleading some additional parties. The prayer is allowed.

M.P. may be listed alongwith the O.A. on 17.3.93 for admission.

  
(B.N. Dhoundiyal)  
Member (A).

  
(D.L. Mehta)  
Vice Chairman.